

to Aviation Training Centre, Kerala at Bangalore on 22.2.97.

(b) Two.

(c) The amount of compensation has not yet been determined.

(d) The aircraft costing about Rs. 8.8 lakhs has been destroyed.

(e) Safety steps such as safety audit of operators, implementation of recommendations emanating from investigation of aircraft accidents and hazardous incidents, monitoring of flight recorders, issuance of Civil Aviation Requirements, conducting safety seminars/meetings, inspection of aerodromes, etc. are continuously taken to avoid occurrence of air crashes.

Vulgarity in Doordarshan Programmes

1067. SHRI RAVINDRA KUMAR PANDEY :

SHRI JAI PRAKASH AGARWAL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether vulgarity is being displayed in the country on a large scale without any check and the Doordarshan Kendras are also no exception of it;

(b) if so, the reaction of the Government thereto; and

(c) the time by which the Indian Penal Code and Representation of the Women (Prohibition) Act, 1986 and other related Acts, are likely to be amended?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) Review of laws is a continuing process. The National Commission for Women has a mandate to examine various laws relating to women which provide constitutional and legal safeguards to them. The Commission's recommendations are sent to the concerned Departments/Ministries. Presently, the Ministry of Human Resource Development (Department of Women and Child Development) is in the process of reviewing the legislation "Indecent Representation of Women (Prohibition) Act, 1986" in consultation with the concerned Departments/Ministries. This exercise is likely to take some time.

[English]

Foreign Tourists

1068. SHRI B.L. SHANKAR : Will the Minister of TOURISM be pleased to state the number of foreign tourists visited India during each of the last three years and upto December 31, 1996, state-wise/UT-wise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : According to the information collected from accommodation units by the State/UT Governments, the estimated foreign tourist visits during each of the last three years were as follow :-

State	Estimated Foreign Tourist Visits		
	1994	1995	1996
1. Andhra Pradesh	48720	84092	69988
2. Assam	350	479	938
3. Bihar	45543	49186	52973
4. Goa	210191	229218	232359
5. Gujarat	6001	3005	5863
6. Haryana	1284	2222	2315
7. Himachal Pradesh	51824	47903	50230
8. Jammu & Kashmir	24683	20589	23787
9. Karnataka	46654	59991	64788
10. Kerala	104568	142972	185863
11. Madhya Pradesh	75673	91934	99012
12. Maharashtra	786921	881351	949215
13. Manipur	559	288	218
14. Meghalaya	577	1172	1604
15. Mizoram	115	119	90
16. Nagaland	194	39	54
17. Orissa	26024	28231	32828
18. Punjab	5309	5415	5831
19. Rajasthan	436801	534749	575924
20. Sikkim	7132	5866	6901
21. Tamil Nadu	496721	585751	609306
22. Tripura	-	-	2
23. Uttar Pradesh	571000	617000	664509
24. West Bengal	163208	181489	181781
25. Andaman & Nicobar	3798	3849	5796
26. Chandigarh	8246	8559	9017
27. Daman & Diu	3341	3682	3965
28. Delhi	892007	1007967	1113803
29. Lakshdeep	1743	664	715
30. Pondichery	11029	11697	12597
Total	4030216	4609479	4962272

[Translation]

Scheme for Small Aircraft

1069. KUMARI UMA BHARATI :

SHRI PANKAJ CHOWDHARY :

SHRI NAND KUMAR SAI :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any scheme has been formulated to manufacture small aircraft with indigenous technology;

(b) if so, the salient features of this scheme;

(c) the estimated cost of this aircraft; and

(d) the time by which manufacturing of such aircraft is likely to be started and this scheme is likely to be implemented?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) Small aircraft can be manufactured only after obtaining industrial licence. At present, National Aerospace Laboratory is developing light trainer aircraft Hansa-II and a 14 seater utility aircraft Saras Duet. Besides, 2 seater trainer aircraft Swati has been developed indigenously and is being manufactured by BHEL, Haridwar.

(c) The cost of Swati aircraft is approximately Rs. 36.00 lakhs. Cost of other aircraft cannot be given as they are still under development.

(d) while Swati aircraft is already being manufactured, the other two aircraft are still under development.

[English]

Revenue Earned by Doordarshan/AIR through Commercial Advertisements

1070. SHRI N.S.V. CHITTHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the revenue earned by Doordarshan and AIR through commercial advertisements as on January, 1997;

(b) the criteria adopted to select good advertisements to be telecast;

(c) the steps taken to increase the revenue of Doordarshan and AIR;

(d) whether there is a stiff competition from various satellite channels on the tariff for commercialisation;

(e) the steps taken to offer more reasonable rates on Doordarshan?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Total revenue earned by AIR and Doordarshan from April, 1994 till January, 1997 is Rs. 68.15 crores and Rs. 465.12 crores respectively.

(b) The advertisements are approved for telecast on Doordarshan strictly as per the code for commercial advertising on Doordarshan.

(c) Constant efforts are being made by both Doordarshan and AIR to improve the functioning as well as the revenue earnings which is a continuous process.

(d) Yes Sir.

(e) Doordarshan rationalises its rates from time to time keeping in view the market trends and norms for advertisements.

[Translation]

Survey in regard to Health of Labourers

1071. SHRI SUKH LAL KUSHWAHA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have conducted any survey in regard to health of labourers working in factories under Satna district of Madhya Pradesh;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Privatisation of Telecom Services in Gujarat

1072. SHRI N.J. RATHWA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to privatise telecommunication services in Gujarat especially in Chhota Udaipur, tribal, backward and rural areas;

(b) if so, the details alongwith the agencies involved engaged for the purpose;

(c) whether the Government have made any controlling on these private agencies;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken to avoid conflict of interest between private and public sector industrialist?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The Government has permitted the entry of Private Sector in providing Basic Telephone Services in the country including the State of Gujarat.

(b) M/s Reliance Telecom Ltd have been issued a Letter of Intent for providing Basic Telephone Services in Gujarat Circle.

(c) and (d) Detailed guidelines have been given in the tender conditions and the Licence Agreement for control on the activities of the Private Operators e.g., they cannot charge more tariff than that fixed by D.o.T.,

(e) There are no public sector industrialist in this case and hence the question of conflict of interest does not arise. As far as Department of Telecom is concerned, sufficient safeguards are provided.

Turnover of Indian Telecom Manufacturing Industry

1073. SHRI R. SAMBASIVA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Indian telecom manufacturing industry is likely to face 10% fall in its turnover in the current year;